NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) 94/NCLT/AHM/2017 With CA(CAA) No. 70/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Saurashtra Infra & Power Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVW PAHWA

&R. APVOCATE

APPLICANT

7

2. FOR THAKKAR
AND PAHWA

APVOLATE

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Learned Counsel for petitioner reported no reply would be filed since there are no adverse remarks in the representation of Regional Director.

No representation received from public.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.